

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:472
ANSWERED ON:20.02.2009
MONITORING OF NGOS
Khandelwal Shri Hemant

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Union Government has formulated any scheme to ensure participation of the public representatives and district administration in monitoring the work of Non-Governmental Organizations (NGOs) involved in certain welfare and development activities of tribals; and

(b) if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS(DR. RAMESHWAR ORAON)

(a) to (b) : All the schemes run through Non-Governmental Organizations (NGOs) by this Ministry have in built provision of mandatory annual monitoring i.e. inspection by District Collector/district authorities, without which the funds are not released to the concerned NGO. In addition, linkage with Panchayati Raj Institutions for monitoring purpose has also been envisaged in the schemes, wherever applicable. In addition, concurrent monitoring through independent monitoring agencies has also been emphasized in the schemes.